

P. Gouda Vrs. UOI

O.A. No. 495 of 2013
Order dated: 29.07.2013

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....
Mr. A. Swain, Ld. Counsel appearing for the applicant, prays to withdraw this O.A. to ventilate applicant's grievance before the departmental authorities.

Mr. T. Rath, Ld. Standing Counsel for the Railways, who is present today, submits that no impugned order has been passed by any of the departmental authorities nor there is any representation pending before the authority.

Accordingly, the prayer made by Mr. Swain is allowed.
O.A. is disposed of as withdrawn infructuous.

Swain
MEMBER(Admn.)

Aleeb
MEMBER(Judl.)

RK